

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Limited
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Private Limited
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sri Preethi	Advocate	7331108705	
ASHISH RATHI	RESOLUTION PROFESSIONAL FOR IND-BHARAT POWER (MADRAS) LTD.	7506356748 sp. ibpml@bdoin	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A			

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A.S. Prashanth.

For Financial
Auditors.

9000157242.

Sl. No. 17

Date of hearing: 10.11.2017
CP(IB)/150/9/HDB/2017
Ind-Bharat Power (Madras) Ltd

ORDER

Heard, Mrs. D. Siri Preeti, learned counsel for the petitioner and Shri. Ashish Rathi, RP for the Respondent and Shri. A.S. Prashant, for financial Creditors.

Post the Case on 08.12.2017.



Member (Technical)



Member (Judicial)